GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 448 ANSWERED ON 19.07.2022

AVAILABILITY OF FLEX FUEL VEHICLES

448. PROF. SOUGATA RAY:

Will the Minister of HEAVY INDUSTRIES भारी उदयोग मंत्री be pleased to state:

- (a) whether the Government has taken steps to ensure enough availability of flex fuel vehicles in the country;
- (b) if so, the details thereof and the expected sale of such vehicles for the next five years in Indian market;
- (c) the details of fuels which can be used in such vehicles; and
- (d) the details of the steps taken to reduce the electric vehicles and batteries thereof in the country?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

- (a) to (c): Sir, the Ministry of Heavy Industries is implementing the Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry with a total budgetary outlay of Rs. 25,938/- Crore for a period of 5 years. The scheme incentivizes Electric Vehicles and Advanced Automotive Technology products. The list of Advanced Automotive Technology products includes Flex Fuel Engine and its components as under:-
- i. BS6 compliant Flex Fuel Engine capable of running upto Ethanol 85(E85) fuel,
- ii. Heated Fuel Rail for Flex Fuel Engine,
- iii. Heating Element for Flex Fuel Engine,
- iv. Heating Control Unit for Flex Fuel Engine,
- v. Electronic Control Unit (ECU) for Flex Fuel Engine (Processor minimum 32 bits) and
- vi. Ethanol Sensor for Flex Fuel Engine.

The Flex Fuel Vehicles (FFVs) have an internal combustion engine and can operate on a blend of gasoline and ethanol.

- (d): Electric vehicles (EVs), having zero tailpipe emission are also incentivised. For incentivising EVs, the MHI implements three schemes namely:
 - i. Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India) Scheme
 - ii. PLI Scheme for Automobile and Auto Component Industry
- iii. PLI Scheme for Advanced Chemistry Cell (ACC).
